COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 757 OF 2018

Dated: 18th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of: Sakthi Masala Private I

Sakthi Masala Private Ltd. Appellant(s) Vs. Karnataka Electricity Regulatory Commission & Ors. Respondent(s) : Counsel for the Appellant(s) Mr. M. G. Ramachandran Mr. Senthil Jagadeesan Ms. Suriti Chowdhary Mr. Shubham Arya Counsel for the Respondent(s) Ms. Pratiksha Mishra : Ms. Garima Jain Mr. Balaji Srinivasan for R-2 & 3

<u>ORDER</u>

List the matter on <u>25-5-2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member